## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1178/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017

NAME OF THE PARTIES:

Bell Finvest (India) Limited

V/s.

Luthra Water Systems Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Vinith Mehta	Adv. for Petitioner	2
	- ANIRUTH RV80THAMAN	Adv. for Petitioner	the state of the s
3. Adv. Nirman Sharma alw Adv. Suprabh		Adv for Respondent	Ay
Jain & Adv.			
Apurva Manuari		ORDER	

## T.C.P. No. 1178/I&BC/NCLT/MB/MAH/2017

The Learned Representatives of both the sides are present. 1.

The Pleadings are complete. By the Order of the Bench adjourned to 2. 09.10.2017 at 12 Noon.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 03.10.2017

M.K. Shrawat Member (Judicial) (us forgrey)